GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6138 ANSWERED ON:03.05.2013 CHILD PROTECTION Panda Shri Baijayant

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has held any consultations with civil society organisations on child protection through the National Commission for Protection of Child Rights (NCPCR);
- (b) if so, the details and the major recommendations/findings thereof; and
- (c) the action taken or proposed to be taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The National Commission for Protection of Child Rights (NCPCR) was set up in March, 2007 in accordance with the provisions of the Commissions for Protection of Child Rights Act, 2005 for protection of child rights. The NCPCR holds consultations with civil society organisations as part of its mandate to uphold the child rights. However, no specific consultation has been organized by the NCPCR with civil society organisations on child protection in recent years for the Government or on its behalf.